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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/72/2016
NAME OF THE PETITIONER(S) : Abdul Kader Mohammed Kunhi
NAME OF THE RESPONDENT(S) : M/s Falcon Infrastructures Ltd. & another
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1) For Sharath Chandran	Petitioner	A. V. S. Raju
27 Arriban Vijay for Anil Naik	Counsel for Respondents	Athithan

ORDER

Counsel for petitioner present and reported ready for submitting arguments.
Proxy representing the counsel for respondents present and prayed time stating
that the counsel on record could not attend before the Tribunal as he is held up
at Kerala. Time enlarged at request. Put up on **03.08.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)